of India and the Government of Gujarat. While general relaxation of the norms was not agreed to, the representatives of Reserve Bank of India and Industrial Development Bank of India agreed to consider relaxation of guidelines on a case to case basis, upon merits.

Income-tax Raids in Delhi, Bombay and Calcutta

430. SHRIMATI GEETA MU-KHERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether the Income-tax department conducted raids in Delhi, Bombay and Calcutta during 1990-91 ;

(b) if so, the details of the premises searched, the arrests made and the amount of concealed income detected ;

(c) whether the documents collected during searches have been examined and presecution launched against individuals ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :
(a) Yes, Madam.

(b) to (d) The details of the searches conducted by the Income-tax department during the financial year 1990-91 in Delhi, Bombay and Calcutta are as under :

Place	No of searches conducted	Value of prima facie unaccounted assets seized (Rs in crores)	Amount of concealed income disclosed during searches (Rs in crores)
Delhi	814	32 09	15 85
Bombay	1,062	61 10	133 82
Calcutta	668	29 93	8 76

Besides, prime-facie unaccounted assets, books of accounts and incriminating documents were also seized in the course of searches. The scrutiny of the seized books of accounts and documents and follow-up action, as called for in the Income Tax Act have been taken up.

There is no provision in the Income-tax Act for the arrest of persons whose premises are searched.

The question of launching prosecution arises only on completion of assessment.

Rupee Trade with USSR

431. DR. LAXMINARAYAN PANDEY . Will the Minister of COMMERCE be pleased to state ;

(a) whether his attention has been drawn to the news item "Trade/Rupee payment agreements—The Options for India" appearing in the Economic Times dated July 1. 1991 :

(b) if so, the present and future status of the rupee trade with USSR ; and